## NATIONAL COMPANY LAW TRIBUNAL

## NEW DELHI BENCH

CP No. 113 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SH. R. VARDHARAJAN HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 4.12.2017

NAME OF THE COMPANY: Naveen Kapoor Vs. M/s Prima Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.

NAME

**DESIGNATION** 

REPRESENTATION

**SIGNATURI** 

## **ORDER**

Re-notified to 19.12.2017.

(S. K. Mohapatra) Member (T)

(R. VARDHARAJAN) Member (J)